Shortage of bullet proof helmets/patkas in CRPF

- 56. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is a significant shortage of bullet proof helmets/patkas in Central Reserve Police Force (CRPF);
- (b) if so, the details thereof *viz*. authorized sanction of bullet proof helmets/patkas *vis-a-vis* availability along with the reasons for shortage; and
- (c) the fresh steps taken by Government to make available required number of lighter bullet proof jackets and bullet proof helmets/patkas to CRPF in order to facilitate easy movement of troops during operations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Yes, Sir. Against an authorization of 1,22,485 Nos. BP helmet, CRPF is holding 1,853 Nos. BP patka/helmet. The reason for the deficiency is non availability of BP helmet with desired protection level against 7.62 mm bullet in the market.

(c) MHA has authorised CRPF for procurement of 27,412 Nos. of Bullet Proof Jackets. CRPF has been advised to undertake a techno-medical assessment in consultation with all CAPFs, ADG (Medical), AIIMS, BPR&D and DRDO for procurement of optimum quality of BP patka.

Policy for storage and disposal of seized drugs

- 57. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is any clear cut policy for storage and disposal of seized drugs like Hashish and Ganja;
 - (b) if so, the details thereof and if not, the reasons therefor, and
- (c) the steps taken by Government to check re-routing of seized drugs in the market due to loopholes in the system?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Yes. Details of policy on storage and disposal of seized drugs including proper classification, weighing, sampling, inventorizing, packaging, storage and supervision of the seized drugs during seizure and post seizure of the drugs are laid down in "Standing Order No. 2/88" of Narcotics Control Bureau and GSR Notification 38/E dated 16.01.2015.